

(c) whether Government would refuse permission to register PE against Judicial Members of ITAT, Kolkata on the ground of inadequate evidence and if not, the reasons therefor?

THE MINISTER OF LAW AND JUSTICE (SHRI KAPIL SIBAL): (a) to (c) The information is being collected and will be laid on the Table of the House.

Jan Aushadhi Stores in Assam

1589. SHRIMATI NAZNIN FARUQUE: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether only 154 Jan Aushadhi Stores have been opened in the country out of which only 91 are functional;

(b) if so, the details thereof and the reasons therefor;

(c) whether a number of Jan Aushadhi Stores have been opened in Assam;

(d) if so, the details thereof and if not, the reasons therefor;

(e) whether Government has any plan to increase them so that poor people will be benefited; and

(f) if so, the details thereof and by when the stores will be opened?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) and (b) The Jan Aushadhi Campaign was launched by the Government in November, 2008 and since then, 157 Jan Aushadhi Stores have been opened in various parts of the country, out of which 93 are functional. Most of the stores *i.e.* 53 have been closed in Rajasthan where a scheme for free supply of drugs was launched by the State Government and all these stores were located within the premise of Government hospitals.

(c) No Jan Aushadhi Store has yet been opened in the State of Assam.

(d) Jan Aushadhi Stores are opened, wherever the State Governments extend their support and cooperation in allotting the space in the Government

Hospitals or at any other suitable location and also identifying the agencies amongst NGOs/Charitable/Co-operative/Hospitals and Government Bodies to manage such stores. Bureau of Pharma Public Sector Undertakings of India (BPPI) had written to the Department of Health and Family Welfare, Government of Assam to open Jan Aushadhi Stores in the State of Assam in June, 2012 but no proposal has been received from the State Government.

(e) and (f) The Government has decided to open more Jan Aushadhi stores in the Twelfth Five Year Plan. As per the New Business Plan, the Government would endeavour to Open more Jan Aushadhi Stores in all the States including North Eastern States in the country to make available quality generic medicines at affordable prices to all. As per the new Business Plan, State identified agencies would continue to get initial grant of Rs. 2.50 lakhs. Whereas, others would get sales linked incentives *i.e.* 10% of the monthly sales subject to a ceiling of Rs. 10,000/-, for North Eastern and difficult areas, this assistance would be 15% of monthly sales subject to a ceiling of Rs. 15,000/-.

Manufacture and sale of adulterated medicines by Ranbaxy

†1590. SHRI MOTILAL VORA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government is aware of the fact that pharmaceutical company, Ranbaxy has been penalized in USA for manufacturing and selling adulterated medicines;

(b) whether it is also a fact that Ranbaxy is selling some medicine in India too;

(c) whether Government has checked the medicines being manufactured by Ranbaxy company; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) Ranbaxy laboratory has not been fined

† Original notice of the question was received in Hindi.